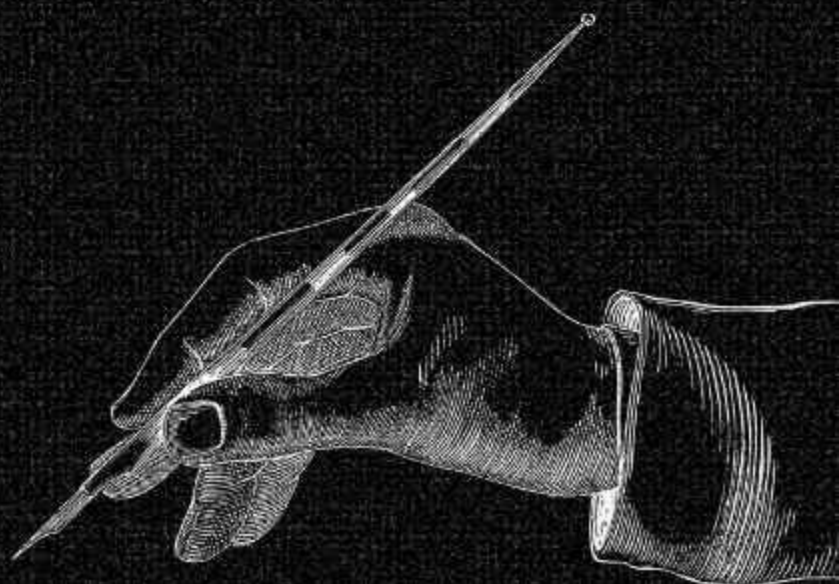


# NUJS DISABILITY RIGHTS ARTICLE WRITING COMPETITION AND CONCLAVE







# About NUJS



The West Bengal National University of Juridical Sciences (NUJS), established in 1999, is renowned for its academic excellence and commitment to inclusivity, making it one of India's top law schools. The university offers a range of undergraduate, postgraduate, and doctoral programs and has built a strong reputation not only for its rigorous legal education but also for its efforts to create an accessible environment for all students, including those with disabilities. In addition to its academic achievements, NUJS is committed to fostering an inclusive and competitive legal environment.

NUJS's mission extends beyond academics, aiming to promote a sense of responsibility among its students and researchers to serve society. The university's inclusive ethos is reflected in initiatives like Para-Invicta, which aligns with the values of advocacy, legal service, and societal development. Through these efforts, NUJS strives to create an environment where students of all abilities can thrive, not only in the field of law but also in all areas of life. The university's inclusive approach and its commitment to supporting specially-abled students make NUJS a beacon of accessibility and social responsibility in legal education.





# About the Conclave

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We are pleased to invite you to the 1st NUJS National Disability Rights Conclave, where there will be several panel discussions on Disability Law, featuring the participation of Hon'ble Justices of the Supreme Court of India, the Calcutta High Court, along with leading legal scholars, senior advocates, policymakers, and disability rights activists. This conversation will explore critical issues surrounding the interpretation and implementation of the Rights of Persons with Disabilities Act, 2016, the role of the judiciary in advancing disability rights, and the challenges that remain in achieving true inclusion and accessibility.

Some of the areas that the panellists will delve into are the social stigma surrounding the PwD community, the digital world and discussing the legal scope of "reasonable accommodation". Through this forum, we aim to foster meaningful dialogue on the legal, social, and institutional reforms needed to uphold the dignity and equality of persons with disabilities. Whether you are a legal professional, academic, civil society member, or policymaker, your presence and engagement will enrich the discussion. We would be honoured to have you join us for this impactful event.





# Conclave Registration Details



**Date of Event: 24th August 2025**

**Fill the form to register for the Conclave:**

**<https://forms.gle/DomK59wKM5GxsA5A9>**

**Participation Amount for the Conclave:**

**249/-**

**(Online Registration is also allowed)**

**If lunch is opted by the participants, an additional amount of 159/- needs to be made.**

## **Bank Details:**

- **Name:** Kinjal Das
- **Bank Name:** Bandhan Bank
- **Branch:** Ballygunge
- **A/C No. :** 50220033592779
- **IFSC No. :** BDBL0001699







# Article Writing Themes

1

GENDER AND  
DISABILITY LAW IN  
GLOBAL CONTEXT

2

LEGAL ASPECTS OF CORPORATE  
SOCIAL RESPONSIBILITY (CSR) AND  
DISABILITY INCLUSION

3

PRISON RIGHTS OF A  
PERSON DEFINED UNDER  
THE PWD ACT



*\*The participants can delve into sub-themes of the given topics*



# Article Writing Themes

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4

ADR & ACCESS TO JUSTICE  
FOR THE SPECIALLY-ABLED  
COMMUNITY

5

INTERSECTIONALITY OF CASTE &  
DISABILITY: LEGAL IMPLICATION IN  
INDIA

6

INDIA'S ROLE IN THE  
GLOBAL DISABILITY  
RIGHTS DISCOURSE



*\*The participants can delve into sub-themes of the  
given topics*





# Article Writing Themes



AUTONOMY V.

CENTRALISATION:

7

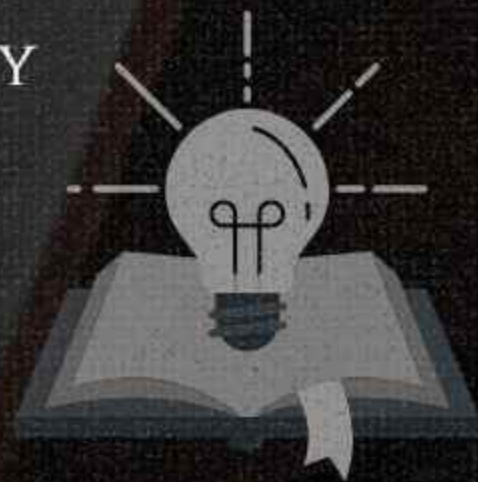
FEDERALISM & DESIGN OF  
DISABILITY RIGHTS POLICIES

8

AI, DISABILITY & LAW

9

CASE COMMENTS ON ANY  
NOTABLE JUDGEMENT  
SURROUNDING RIGHTS OF PWD  
COMMUNITY



*\*The participants can delve into sub-themes of the given topics*





# FORMATTING GUIDELINES

Please find the formatting guidelines  
here:

[https://drive.google.com/file/d/1KFQWztGrIB41OTt\\_vFuJMhy67eaI6GwW9/view?usp=drive\\_link](https://drive.google.com/file/d/1KFQWztGrIB41OTt_vFuJMhy67eaI6GwW9/view?usp=drive_link)

## IMPORTANT DATES FOR ARTICLE WRITING

<b>15<sup>TH</sup> JULY, 2025</b>	<b>REGISTRATIONS END</b>
<b>22<sup>ND</sup> JULY, 2025</b>	<b>LAST DAY TO SUBMIT</b>
<b>3<sup>RD</sup> AUGUST, 2025</b>	<b>RELEASE OF TOP 3 PAPERS</b>





# Article Writing Competition

## Registrations Details:

### Payment Details:

Courses	Single Author Amount	Double Author Amount
UG	299/-	499/-
LL.M.	449/-	649/-
PhD/ Working Professionals	649/-	899/-

### Bank Details:

- Name: Kinjal Das
- Bank Name: Bandhan Bank
- Branch: Ballygunge
- A/C No. : 50220033592779
- IFSC No. : BDBL0001699





# Article Writing Competition

## Awards:



**THE TOP THREE  
ARTICLES WILL BE  
PUBLISHED IN A  
RENOWNED  
JOURNAL AND THE  
COFFEE TABLE  
BOOK OF THE  
EVENT.**



**EXCITING CASH PRIZES AWAIT!  
DETAILS TO BE ANNOUNCED SOON.**

**Fill the form to register for the  
Essay Competition:**

**<https://forms.gle/M92PqPjP961qcgwS7>**





# Contact Us



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**📷 : [nujs\\_ndlmc](https://www.instagram.com/nujs_ndlmc)**